

IN THE INCOME TAX APPELLATE TRIBUNAL “C” BENCH, MUMBAI
BEFORE SHRI S. RIFAUR RAHMAN, AM & SHRI RAM LAL NEGI, JM

आयकर अपील सं/ I.T.A. No. 1143/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2008-09)

Shri Prasant V Gadiyar, 239, Valmiki, Khar Danda Khar (W), Mumbai - 400052	बनाम/ Vs.	The ITO – 22 (2) (5), Piramal Chambers, Lower Parel, Mubmai - 400013
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AELPG7901F		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
Assessee by:	Shri Vimal Punmiya, AR	
Revenue by:	Ms. Shreekala Pardeshi, DR	

सुनवाई की तारीख / Date of Hearing: 07/01/2021
घोषणा की तारीख /Date of Pronouncement: 09/03/2021

आदेश / O R D E R

PER S. RIFAUR RAHMAN, ACCOUNTANT MEMBER:

The present appeal has been filed by the assessee against the order dated 28.12.2017 passed by Ld. Commissioner of Income Tax (Appeals)-34, Mumbai [hereinafter referred to as the “Ld. CIT (A)”] relevant to A.Y. 2008-09.

2. At the outset, when the appeal was called out for hearing, the Ld. Counsel of the assessee submitted that he has filed the necessary declaration under Direct Tax Vivad se Vishwas Act, 2020 (Act 3 of 2020). He filed letter dated 23.12.2020 confirming the receipt of Form-3 and prayer to withdraw the appeal.

3. The Ld. DR also did not object to course so suggested.



ITA No. 1143/Mum/2018
Shri Prasant V. Gadiyar

4. In view of the above, we dismiss the appeal as withdrawn based on the letter submitted before us and assessee has filed the relevant Form No. 3 under the Vivad se Vishwas scheme, 2020.

5. In the result, the appeal is dismissed as withdrawn – subject to the observation above.

Order pronounced in the open court on 09/03/2021.

Sd/-
(RAM LAL NEGI)
न्यायिक सदस्य/JUDICIAL MEMBER
मुंबई Mumbai; दिनांक Dated :
Dhananjay (Sr.PS)

Sd/-
(S. RIFAUR RAHMAN)
लेखा सदस्य / ACCOUNTANT MEMBER
09/03/2021

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai